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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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① For TK Bhaskar
Priya - N
Shwetha vanidewan
Keerthi.
② T.V.P. Sai Vilhan
Mr Hari Shankar

Counsel for
Petitioners
1 & 2

Counsel for
Respondents

Shwetha

T.V.P. Sai Vilhan

ORDER

Counsels representing both the parties are present. Counsel for petitioner sought time to ascertain the status of the settlement talks between the parties and report the outcome of the same. Time extended at request. Put up on **01.03.2017 at 10.30 A.M.**

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)